

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2011-12/457 DGBA.GAD.No.H - 6150/42.01.029/2011-12

March 19, 2012

The Chairman & Managing Director/The Chief Executive Officer All Agency Banks

Dear Sir/Madam,

Annual Closing of Government Accounts - Transactions of Central / State Governments - Special Measures for the Current Financial Year (2011-12)

With a view to facilitating accounting of all Government transactions of the current financial year (2011-12) by March 31, 2012 and meeting the probable rush of tax-payers towards the end of the year, it has been decided in consultation with the Controller General of Accounts, Government of India that all Regional Offices of Reserve Bank of India (RBI) and branches of Agency banks conducting Government business will suitably **extend the banking hours** to conduct Government business by keeping their counters open for the purpose on March 30 and 31, 2012 to facilitate receipt of Government revenue from members of public even at late hours.

- 2. As regards conduct of special clearing on March 31, 2012 (with return clearing on the same day), you will hear from our Department of Payment and Settlement Systems, Central Office, Mumbai.
- 3. You are requested to advise all concerned to strictly implement the above instructions.
- 4. Please acknowledge receipt.

Yours faithfully

(P. M. Rajagopal) Assistant General Manager